

Central Administrative Tribunal  
Principal Bench

O.A. No. 2005 of 2001

New Delhi, dated this the 4th February, 2002

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Ajay,  
S/o Shri Jagdish,  
R/o Harijan Basti, Manglapuri,  
New Delhi. .. Applicant

(None appeared)

Versus

1. Union of India through  
the Secretary,  
Ministry of Agriculture,  
Krishi Bhawan, New Delhi.
2. I.C.A.R. through the Secretary,  
Krishi Bhawan, New Delhi.
3. I.S.A.R.I through its Director,  
Pusa, New Delhi-110012.
4. M/s Manoj Kumar,  
Contractor through  
the Maintenance Section,  
IASRI, Pusa, New Delhi. .. Respondents

(By Advocate: Ms. Anuradha Priyadarshini)

ORDER (Oral)

MR. S.R. ADIGE, VC (A)

I note that none appeared on behalf of applicant on <sup>two</sup> previous occasions, and today also none appeared on behalf of applicant even on second call. It appears that applicant is not interested in pursuing the O.A.

2. Under the circumstances the O.A. is dismissed for default and non-prosecution.

  
(S.R. ADIGE)  
Vice Chairman (A)

karthik